

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA**

**UNSTARRED QUESTION NO. 2382  
TO BE ANSWERED ON 1.8.2016**

**Education in Madarsas**

†2382. SHRIMATI NEELAM SONKER:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether only religious books are taught in Madarsas in the country and if so, the details thereof;
- (b) whether the teaching of only religious books in all madarsas of the country is likely to deprive of the children from coming into the main stream and from getting different government jobs and if so, whether the Government proposes to make all the subjects mandatory in all Madarsas on the line of government schools;
- (c) whether the State Government of Maharashtra has separated Madarsa schools from school category and if so, the reasons therefor; and
- (d) whether any other State Government is likely to take such decisions and if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(SHRI UPENDRA KUSHWAHA)**

(a) & (b) : The Scheme for Providing Quality Education in Madarsas (SPQEM) of the Ministry of Human Resource Development aims to encourage traditional institutions like Madarsas and Maktqabs by providing financial assistance to introduce subjects like science, mathematics, social studies, Hindi and English in their curriculum through support for teachers, books, teaching learning materials and computer labs. The Scheme aims to provide to the Madarsa students, education comparable with national standards. The Scheme is a voluntary one and Madarsas have the choice to opt for the Scheme.

(c): The State Government of Maharashtra has reported that as per the Right to Free and Complusory Education (RTE) Act, 2009 every child of the age 6-14 should be enrolled in a school and that a school must give education to students according to the syllabus prepared by the Academic Authority declared by the Government. The State Government has also stated that education in any school which is not teaching as per the curriculum prepared by the Academic Authority of the State (i.e. Maharashtra State Council for Educational Research & Training, Pune) is considered as informal education, therefore children enrolled in those schools are treated as Out of School Children in the survey conducted for out of school children in Maharashtra.

(d): No such information is available in the Ministry in this regard.

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No. F. 4-2/2016.EE.19  
Government of India  
Ministry of Human Resource Development  
Department of School Education and Literacy  
EE.19 Section

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**Subject: Lok Sabha Unstarred Question No. 2382 admitted for 1.8.2016 asked by Smt. Neelam Sonker regarding "Education in Madarsas".**

A Lok Sabha Unstarred Question No. **2382 admitted for 1.8.2016 asked by Smt. Neelam Sonker regarding "Education in Madarsas"** has been admitted. The printed version of the Question may be seen at p. 1/c. The text of the question is as under:

- (a) whether only religious books are taught in Madarsas in the country and if so, the details thereof;
- (b) whether the teaching of only religious books in all madarsas of the country is likely to deprive of the children from coming into the main stream and from getting different government jobs and if so, whether the Government proposes to make all the subjects mandatory in all Madarsas on the line of government schools;
- (c) whether the State Government of Maharashtra has separated Madarsa schools from school category and if so, the reasons therefor; and
- (d) whether any other State Government is likely to take such decisions and if so, the details thereof?

A draft reply to the question is placed below for approval please.

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- (d) whether any other State Government is likely to take such decisions and if so, the details thereof?